

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
M.A.No. 188 of 2017**

in

Application No.86 of 2016 (SZ)

Applicant(s)
The Local Administration
Department,
Government of Puducherry,
Rep. by its Director.

Vs. Respondent(s)
K. Lakshmanasamy,
President,
Perambai Panchayat, Parambai,
Villupuram District.

Legal Practitioners for Applicant(s)
M/s. K.R.Harin

Legal practitioners for respondent(s)
M/s. Yogeshwaran A. for R1
M/s.M. Sumathi for R2
Mr. K.R. Harin for R3 to R7
Mrs. Sathyabama for R8
M/s. D. Lakshmi pathy for R9

Note of the Registry	Orders of the Tribunal
Order No. 11	<p>Date: 15th November, 2017</p> <p>Learned counsel appearing for the applicant in the original application seeks time to file objection submitting that instructions could not be obtained within the short time.</p> <p>Let the objections be filed within a week with advance copy to the applicant in the Miscellaneous Application.</p> <p>List the matter along with main applications on 30.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>